GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 2539

TO BE ANSWERED ON THE 09TH JULY, 2019/ ASHADHA 18, 1941 (SAKA)

INCLUSION OF NAMES IN NRC

†2539. SHRI NABA KUMAR SARANIA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of persons whose names have been included in the National Register of Citizens (NRC) which is being updated vigorously in Assam till date;

(b) the arrangement to be made by the Government for the persons whose names have been excluded from NRC;

(c) whether the Government has the figures regarding the said persons;

(d) if so, the details thereof; and

(e) the details of the persons whose names have not been included in the NRC in Assam, district-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a): The complete draft NRC, Assam list covering 2,89,83,677 persons

has been published on 30.07.2018.

(b) to (e): After the disposal of claims and objections, the final NRC is to be published by 31st July, 2019 as per the direction of the Hon'ble Supreme Court. The persons excluded from the final NRC may prefer appeal before the designated tribunal constituted under the Foreigners (Tribunals) Order, 1964.

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